

April 2023

Commercial Court (District Level) Nava Raipur (C.G.)

Statement for the Month of April, 2023

S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	13	0	0	13
2	Arbitration	27	6	3	30
3	Execution	26	3	0	29
4	Misc. Cases	4	1	0	5
5	Misc. Appeal	0	0	0	0
	Total	70	10	3	77

Jaldeep Garg

Judge

Commercial Court (Distt. Level)

Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)

03/05/23

SCHEDULE
 Format for Statistical data for the month of 04/ 2023
 (See Rule 3)

S.No.	Name of the court	No. of cases pending (on the 1 st day of month	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
1	Judge, Commercial Court (Dist. Level) Nava Raipur (C.G.)	70	10	77	3	74


Jaideep Garg
 Judge
 Commercial Court (Distt. Level)
 Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)
 03/05/23

SCHEDULE-II
[See Rule 3(2)]

Form 1

List of cases e-filed during the month April, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-Mail. Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-	-	-

Jaideep Garg
Judge
Commercial Court (Dist. Level)
Nava Raipur, At. Nagar, Dist. Raipur (C.G.)
03/09/23

SCHEDULE-II
[See Rule 3(2)]

Form 2

List of cases in which e-Payment of Court fees was made during the month April, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Arbitration MJC/12/2023	M/s. Raasi Refractories Limited Vs M/s Steel Authority of India Limited	Mr. Aniruddh Bhattacharya, Mr. Aditya Shrivastava	10-04-2023	10-04-2023
2	"	"	Execution of Arbitral Award/13/2023	M/s. LA Chemico Private Limited. Vs Chhattisgarh Medical Services Corporation Limited	Mr. Yash Arora	11-04-2023	11-04-2023
3	"	"	Arbitration MJC/13/2023	M/s. Dilip Buildcon Limited Vs SOUTH EASTERN COAL FIELDS LIMITED	Mr. Naman Nagrath, Mr. Utkarsh Sonkar	11-04-2023	11-04-2023
4	"	"	Arbitration MJC/14/2023	M/s Naik Mines and Ores India Pvt. Ltd. Vs M/s Shivnath Mineral and Chemicals	Mr. Akshay Sail and Mr. Amey Suzoriya	11-04-2023	11-04-2023
5	"	"	Arbitration MJC/15/2023	M/s. LRC Speciality Private Limited Vs M/s Aparna Carbons Private Limited	Mr. Aditya Verma	18-04-2023	18-04-2023
6	"	"	Arbitration MJC/16/2023	Meena Pankaj Agrawal Vs Carnival Films Private Limited	Shri Praveen Das, Shri Anand Dadariya, Shri Ankit Jain	24-04-2023	24-04-2023
7	"	"	Misc. Judicial Cases/4/2023	Goyal MG Gases Pvt. Ltd. Vs Steel Authority Of India Bhilai Steel Plant	Shri Jatin Joshi	25-04-2023	25-04-2023
8	"	"	Arbitration MJC/17/2023	South Eastern Coalfields Limited and Another Vs M/s Dhruv Guards Private Limited	Mr. Pankaj Singh	27-04-2023	27-04-2023
9	"	"	Execution of Arbitral Award/14/2023	M/s. J.K. Agrawala Vs Union of India and others	Mr. Ashok Mishra	29-04-2023	29-04-2023

Jaideep Garg
Judge
Commercial Court (Distt. Level)
Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)
08/05/23

SHEDULE-II

[See Rule 3(2)]

Form 3

List of cases in which Electronic Service of Process has taken place during the month April, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	MJC 13/2023	M/s. Dilip Buildcon Limited Vs. SOUTH EASTERN COAL FIELDS LIMITED and Others	Mr. Rishabh Garg	11.04.2023	19.04.2023
2	-"	Raipur C.G.	MJC 16/2023	Meena Pankaj Agrawal Vs. Carnival Films Private Limtied	Shri Praveen Das, Shri Anand Dadariya, Shri Ankit Jain	24.04.2023	28.04.2023

Jaideep Garg
Judge
Commercial Court (Distt. Level)
Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)
03/05/23

SCHEDULE-II

[See Rule 3(2)]

Form 4

List of total no. of cases randomly allocated during the month April, 2023

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Court (District Level)	-	-NIL-	-

Jaideep Garg
 Judge
 Commercial Court (Distt. Level)
 Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)
 03/05/23

List of cases in which Case Management Hearing was held during the month April, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Suit Class B/4/2021	M/s Rajendra Kumar Poddar Vs South Eastern Coalfields Limited	Shri Rishabh Garg, Shri Vividh shah, Mr. Vaibhav Shukla	26-03-2021	25.04.2023
2	-"	Raipur C.G.	Commercial Suit Class B/4/2022	M/s Prakash Industries Limited Vs M/s Chhattisgarh Power and Coal Beneficiation Limited	Shri Topilal Bareth. Shri Ankit Singhal	30-09-2022	24.04.2023

Jaideep Garg
Judge
Commercial Court (Distt. Level)
Nava Raipur, And Nagar Distt. Raipur (C.G.)
03/05/23

Contested commercial cases disposed during the month April, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre - Institution Mediation did not take place (Yes/No)	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)		Arbitration MJC/9/2023	M/s. Avexa Corporation Pvt. Ltd Vs Union of India and other		13-03-2023	-	20-04-2023	20-04-2023	Contested	-	-	U/s 9 Arbi. & Conc. Act 1996
2	-	-	Arbitration MJC/29/2022	Union of India-SECR Vs M/s. Oriental Foundary Private Limited		09-12-2022	-	24-04-2023	24-04-2023	Contested	-	-	U/s 34 Arbi. & Conc. Act 1996
3	-	-	Arbitration MJC/17/2022	M/s Bharat Aluminum Company Limited (BALCO) Vs M/s R.K. Transport Company		13-07-2022	-	25-04-2023	25-04-2023	Contested	-	-	U/s 34 Arbi. & Conc. Act 1996

Jaideep Garg

Judge

Commercial Court (Distt. Level)

Nava Raipur, Ajel Nagar, Distt. Raipur (C.G.)

03/05/23

Form 7

Summary of Commercial Court during the month April, 2023

Sr. No.	Court	District	Total number of cases pending of the 1st day of the month	Total number of case instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	71	9	3	77


Jaideep Garg
 Judge
 Commercial Court (Distt. Level)
 Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)
 02/05/23

Mediation Data on Quarterly Ba

"Form 6 (I) : Mediation Data on Quarterly Basis

[See rule 10(2)]

Sr. No.	Name of the Authority	No. of application received by Authority	Nature of Applicant party		Nature of Opposite party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					(9)	(10)	(11)	(12)
1	-	-NIL-	-	-	-	-	-	-	-	-	-	-	-	-	-

Jaideep Garg

Judge

Commercial Court (Distt. Level)

Distt. Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)

03/03/23

Mediation Data on Monthly Basis

"Form 6 (i) : Mediation Data on Monthly Basis

[See rule 10(2)]

List of cases received for Pre-Instituion Mediation and Settlement during the month April, 2023						
Sr. No.	Name of Mediation Centre	Total number of applications pending of the 1st day of the month	Total number of application received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	-	-NIL-	-	-	-	-

Jaldeep Garg
Judge
Commercial Court (Distt. Level)
Nava Raipur, At: Nagan Distt. Raipur (C.G.)
03/05/23